

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/18/2016

**NAME OF THE PETITIONER(S)** : Industrial Venture Capital Limited

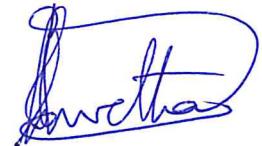
**NAME OF THE RESPONDENT(S)** : Muthur Murugan Mills Limited & 3 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		REPRESENTATION BY WHOM	

TK Bhaskar  
Shwetha Vasudevan  
K ceethi krishna

Counsel for  
Petitioner



S. Manoj Kumar  
For Vidhya Shankar

Counsel for  
Respondents 1 to 4



**ORDER**

Ms Shwetha Vasudevan, counsel for petitioner present. Shri S Manoj Kumar, proxy representing counsel for respondents present and submitted that his senior counsel could not attend the Bench as he is in Coimbatore. Both the counsel sought time for submitting arguments. At request of both the sides, time extended. Put up on 23.03.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)